

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA
UNSTARRED QUESTION NO. 5543
ANSWERED ON 27.03.2026

REVITALIZATION OF SHIPBUILDING AND MARITIME SECTOR

5543. SHRI KALYAN BANERJEE:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

पत्तन,पोत परिवहन और जलमार्ग मंत्री

a) whether the Government has approved Rs. 69,725 crore package to revitalize shipbuilding and maritime sector of the Country through a four-pillar strategy, targeting 30 lakh jobs and Rs. 4.5 lakh crore in investments; and

(b) if so, the details of plan and action taken/proposed to be taken by the Government towards geopolitical resilience and strategic self-reliance of the Country and positioning India as a competitive force in global shipping and shipbuilding along with the employment scope thereof?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) & (b)The Union Government has approved a comprehensive package of ₹ 69,725 crore to revitalize domestic shipbuilding and maritime sector through a 4-pillar strategy having potential to unlock huge investment in the shipbuilding and maritime sector. The key components of the shipbuilding package include:

- i. **Shipbuilding Financial Assistance Scheme (SBFAS)**withan outlay of ₹ 24,736 crore, an enhancement of existing Shipbuilding Financial Assistance Policy (SBFAP), to address cost disadvantages of Indian shipyards vis-a-vis global shipyards;
- ii. **Maritime Development Fund (MDF)** corpus of ₹ 25,000 crore for providing long term financing support to shipbuilding and maritime sector comprising a Maritime Investment Fund of ₹ 20,000 crore and Interest Incentivisation Fund of ₹ 5,000 crore;
- iii. **Shipbuilding Development Scheme (SbDS)** with ₹19,989 crore outlay to expand Indian shipbuilding output capacity to 4.5 million Gross Tonnage annually by setting up greenfield shipbuilding clusters and capacity expansion of the existing shipyards. These targets have been set to position India as a

competitive global shipbuilding force in line with vision contained in Maritime India Vision 2030 and Maritime AmirtKaal Vision 2047 documents.

- iv. **Policy reforms** entails comprehensive legislative reforms, legal reforms, process reforms to improve Ease of Doing Business, investor confidence, regulatory certainty, etc.

The scheme guidelines to operationalize SBFAS and SbDS have been issued on 26.12.2025. The guidelines for MDF have also been issued on 20.02.2026.

Further, given the high employment multiplier of 6.4 in shipbuilding industry, the employment generation potential through these schemes is of around 2.2 million jobs including direct as well as indirect employment.
